

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 05.04.2022 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 25/2021	Sequent Electricals Vs Refex Energy Limited	S. Santhosh	Kumarpal Chopra
2.	Com App (AT)(CH) (Ins) No.34/2021	M/s OPG Power Generation Pvt Ltd Appellant V M/s AKCT Chidambaram Cotton P Ltd Respondent	Niveda CP, For Aparajitha Vishwanath	T. Shanmugam
3.	Comp App (AT)(CH)(Ins) No. 12/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 others WITH	Dr. B. Manoj Kumar	TSN Raja R1 Som Raj Choudhury R2 Shabbeer Ahmed V. Annesh R3
4.	TA No. 195/2021 (Comp App (AT) (Ins) No. 41/2021)	Amaravathi Textils Private Limited Vs VBC Industries Limited & others WITH	Akshat Singh	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Shabbeer Ahmed V. Annesh – R2 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini R3
5.	TA No. 196/2021 (Comp App (AT) (Ins) No. 59/2021)	Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 others WITH	Shruti Munjal	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini- R2 Sumesh Dhawan Vatsala Kal (For Prudent ARC ltd)
6.	TA No. 197/2021 (Comp App (AT) (Ins) No. 66/2021)	Mutyala Babu Katta and 62 others Vs VBC Industries Limited & 2 Others	Kunal Godhwani Gaurav Mitra	Ankur Kandelwal Himanshu Handa R1(RP) Som Raj Choudhury R2 Shabbeer Ahmed R3
7.	Comp App (AT)(CH)(Ins) No. 304/2021 & IA No. 642 & 643/2021	The Assistant Commissioner of Central Tax V Shri. T.S.N. Raja RP & Anr	Raj Kumar Jhabakh	TSN Raja RP
8.	Comp App (AT)(CH)(Ins) No. 30/2022 (IA No. 58,59 & 60/2022)	Bank of Baroda V Vijay Kumar Penmetsa & Anr WITH	Pankaj Vivek	
9.	TA No.247/2021 in Comp App (AT) (Ins) No. 757/2020	Mr. Vijay Kumar Penmetsa V Mr. Sisir Kumar Appikatl & 3 Ors	Abishek Anand	Y. Suryanarayana R1 Pankaj Vivek R2, 3 & 4

For Hearing

S. No	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 49/2021 (PH)	Startree Retailors Pvt Ltd V Mr. Anil Kumar Birla & 2Ors	Shardul Amarchand Mangaldas	Vishnu Mohan R1 Atul Sharma R2 S. Karunamoorthy S.K.Mageshwaran Caveator for R3

11.	Comp App (AT)(CH)(Ins) No. 35/2021	Sree Sankeshwara Foundation and Investments V Mr.Velli Paramasivam IRP of M/sDugar Housing Limited & anr	K.Gaurav Kumar PCS Alpa Jain PCS	Avainash Krishnan Ravi R1 K.V.Bhashyam Chari R2 Gouri Shankar Mishra R3
12.	Comp App (AT)(CH)(Ins) No.125/2021	Winwind Power Energy P Ltd V Asset Reconstruction Company India Limited & 3 others WITH	Srinath Sridevan T. K. Bhaskar K. Harishankar	R. Subramanian R2 Abitha Banu R1 R. Sugumaran R3 Sivakumar & Suresh R4
13.	Comp App (AT)(CH)(Ins) No.128/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr WITH	R. Subramanian	Abitha Banu R1 Sugumaran – R2
14.	Comp App (AT)(CH)(Ins) No.129/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr WITH	R. Subramanian	Abitha Banu R1 Sugumaran – R2
15.	Comp App (AT)(CH)(Ins) No. 130/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr WITH	R. Subramanian	Abitha Banu R1 Sugumaran – R2
16.	Comp App (AT)(CH)(Ins) No. 131/2021	Asset Reconstruction Company India Limited v V. Nagaraj IRP & anr	Abitha Banu	R. Subramanian R1 Sugumaran – R2

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For Assistance,

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CELL : 99402 25692
- 2.Court Officer - **PH No. : 044-2888 0450**

By the order of Hon'ble Member (J)

(Chennai Bench)